

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'Friday/C', NEW DELHI**

**Before Sh. N. K. Saini, Hon'ble Vice President  
and**

**Smt. Beena A. Pillai, Judicial Member**

**ITA No. 1633/Del/2018 : Asstt. Year : 2014-15**

Bharti Infratel Ltd., Bharti Crescent 1, Nelson Mandela Road, Vasant Kunj, Phase-II, New Delhi-110070	Vs	Asstt. Commissioner of Income Tax, Circle-4(2), New Delhi-110002
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>
<b>PAN No. AADCB0274F</b>		

**Assessee by : None**

**Revenue by : Sh. Sridhar Dora, Sr. DR**

<b>Date of Hearing : 07.12.2018</b>	<b>Date of Pronouncement : 07.12.2018</b>
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**ORDER**

**Per N. K. Saini, Vide President:**

This is an appeal by the assessee against the order dated 30.11.2017 of Id. CIT(A)-33, New Delhi.

2. During the course of hearing nobody was present on behalf of the assessee neither any adjournment was sought. However, an application dated 19.11.2018 has been furnished stating therein as under:

*"RE : M/s Bharti Infratel Ltd.*

*PAN: AADCB0274F*

*A. Y. 2014-15*

*ITA No: 1633/Del/2018.*

*Withdrawal of appeal filed on 08.03.2018.*

*We submit that the above assessee company has filed an appeal before the Hon'ble ITAT on 08.03.2018 against assessment Order u/s 143(3) dated 23.12.2016 read with Section 154 dated 4.1.2017 vide acknowledgment dated 8.3.2018 (copy enclosed) however, assessee company also filed an appeal before CIT(A) against order u/s 143(3) dated 23.12.2016 which has been decided by learned CIT(A) in favour of the assess company wherein the grounds of appeal in both the appeals are common.*

*In view of the above submissions, we plead that the appeal in ITA 1633/Del/2018 withdrawn."*

*Thanking you*

*Yours faithfully,*

*Sd/-*

*Chartered Accountants*

3. The ld. Sr. DR did not object if the appeal of the assessee is dismissed as withdrawn.
4. In view of the above, the appeal of the assessee is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.

(Order Pronounced in the Open Court on 07/12/2018)

Sd/-

**(Beena A. Pillai)**

**JUDICIAL MEMBER**

Sd/-

**(N. K. Saini)**

**ACCOUNTANT MEMBER**

**Dated: 07/12/2018**

\*Subodh\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**ASSISTANT REGISTRAR**